

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.06.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 495 of 2019 Part Heard	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With	Shafiq Ahmeds	Ayush Sharma Shivya Pachaur Rajshree Chaudhary Pawanshree Agarwal
2.	Comp. App. (AT) (Ins) No. 496 of 2019 Part Heard	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma Shivya Pachaur Rajshree Chaudhary Pawanshree Agarwal
3.	Comp. App (AT) (Ins) No. 210 of 2020	Rakesh P. Sheth Vs. Indus Cityscapes and Constructions Pvt. Ltd.	Udian Sharma	Vivek Jain
4.	Comp. App. (AT) (Ins) No. 814 of 2020 Part Heard	Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors. With	Ajay Roy	Chitranshul A. Sinha Sonali Khanna-R1 to R3 Neha Naik-IRP Shailen Shah-R4
5.	Comp. App. (AT) (Ins) No.826 of 2020 Part Heard	Shailen Shah, Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstruction Ltd & Ors. With	Neha	Chitranshul A. Sinha Anshuman Chaturved-R1 to R3 S. Sagar Dhawan-R4
6.	Comp. App (AT) (Ins) No. 913 of 2020 Part Heard	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional, Wind World (India)Ltd. & Ors.	Chitranshul A. Sinha	Neha Naik-R1 Charu Bansal-CoC
7.	Comp. App. (AT) (Ins) No. 940 of 2020	Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors.	Jitender Chaudhary	Omkar Deosthale-R2 H. Bhende-R3 & R4 Shikha Rai-R5

8.	Comp. App. (AT) (Ins) No. 994 of 2020	Sandhya & Co. Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
9.	Comp. App. (AT) (Ins) No. 995 of 2020	Sri Adinath Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
10.	Comp. App. (AT) (Ins) No. 996 of 2020	Jai Jinendra Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
11.	Comp. App. (AT) (Ins) No. 997 of 2020	Vijayalakshmi Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
12.	Comp. App. (AT) (Ins) No. 998 of 2020	V.S. Enterprises Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
13.	Comp. App. (AT) (Ins) No. 999 of 2020	H.S. Syndicate Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
14.	Comp. App. (AT) (Ins) No. 1000 of 2020	Hemanth Mehta & Sons HUF Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
15.	Comp. App. (AT) (Ins) No. 1001 of 2020	Vipul Investment Vs. V. Mahesh With	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
16.	Comp. App. (AT) (Ins) No. 1002 of 2020	Hemanth & Co. Vs. V. Mahesh	Madhumita Chakraborty	V. Mahesh Anant Merathia Rangha Sayee
17.	Comp. App. (AT) (Ins) No. 1131 of 2020	Tushir Constructions Pvt. Ltd. Vs. NKG Infrastructure Ltd.	Apoorv Sarvaria	Sunil Goel
18.	Comp. App. (AT) (Ins) No. 1136 of 2020 & I.A. No. 3043 of 2020	Jasjit Singh Sawhney Vs. Earc & Anr.	Neha Tanwar	Gaurav Arora Mohana Nijwahan- R1 Sumit Nagpal-R2

For Admission (Fresh Case)

19.	Comp. App. (AT) (Ins) No. 394 of 2021	Emerald Realltors Pvt. Ltd. (Shareholder of Sapphire Land Development Pvt. Ltd.) Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Disha Shah	Chitranshul Sinha Sonali Khanna Anshuman Mohit Chaturvedi-R1 Bindu Bhatia Ankur Kumar-IRP
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For Admission (After Notice)

20.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
21.	Comp. App. (AT) (Ins) No. 23 of 2021	Hira International Ltd. Vs. Girdharilal Sugar and Allied Industries Ltd.	Deepali Garhewal	Himani Chouhan Pradhuman Gohil-R1 & R2
22.	Comp. App. (AT) (Ins) No. 174 of 2021	The Asst. Commissioner CGST & Central Excise, Division-I, Surat Vs. Kuresh Hatim Khambati (IRP/RP) & Anr.	Nitya Sharma	Sandya Iyer Suresh Kant Baxy- R1 Rohit Ghosh Prateek Kumar-R2
23.	Comp. App. (AT) (Ins) No. 321 of 2021	Sandeep Garg & Anr. Vs. DMI Finance Pvt. Ltd. & Anr.	Manish Paliwal	Kinshuk Chatterjee Sumit Chander-R1

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar